

Office of the District Judge, Murshidabad.

Employment Notification

Dated : 17.04.2013

In continuation of earlier Notification dated 08.02.2013 and creation of further vacancies applications from the eligible Indian Citizens in the following prescribed format are invited for preparation of separate panels to fill up the vacancies, mentioned below, in different categories of posts, in the Judgeship of Murshidabad, West Bengal.

The application is to be addressed to **“The District Judge, Murshidabad at Berhampore (W.B.), PIN – 742101** and Application Fee by I.P.O./ Bank Draft (which must be purchased on a date after publication of this advertisement) to be drawn in favour of District Judge, Murshidabad. Payable at Berhampore.

(1) English Stenographer (Group-B):: Scale of pay – Rs. 7100/- - 37,600/-, Grade Pay –Rs. 3900/- :: Further Vacancy – 2 ; Total Vacancy – 2 [Gen -1, ST-1]

(2) Lower Division Clerk (Group-C):: Scale of Pay – Rs. 5400 – Rs. 25,200/-, Grade Pay – Rs. 2600/- :: Further Vacancy – 3 ; Total Vacancy – 3 [Gen(EC)-1, SC-1, OBC-B-1]

(3) Peon/Night Guard/Farash (Group-D):: Scale of Pay –Rs. 4900 – Rs. 16,200/-, Grade Pay – Rs. 1700/- :: Further Vacancy – 05 ; Total Vacancy – 05 [Gen(EC)-1, Gen(Sportsman)-1, SC-2, OBC-B(EC)-1].

The appointment will initially be made on purely temporary basis but is likely to be made permanent, for all categories of posts.

Eligibility Age, Minimum Qualifying and other qualification required, Scheme of examination and Syllabus for each examination for each category are given below :-

Eligibility Age : Not less than 18 years and not more than 40 years as on 1st January, 2013 for all categories of posts (excepting the post of English Stenographer). Relaxation of age limit for 5(five) years in case of candidates SC/ST category and for 3(three) years in case of candidates of OBC Category only. The upper age limit, in case of Physically Handicapped Candidate, is 45 years. Relaxation of age limit in case of Ex-Serviceman Category – as per existing Government Rules. For English Stenographer (Basic Grade), age must not be less than 18 years and must not be more than 37 years on 1st January, 2013. For English Stenographer, there shall be no age limit for persons holding permanent posts of Typists or Steno-Typists under the Government.

Essential Qualification : In respect of Group –: For all posts in Group-B & C category, the Candidate must have passed Madhyamik or equivalent examination from any recognized Board and at least a Certificate in Computer Training from a recognized Institution and a satisfactory fingering speed in Computer operation. Moreover, (i) for L.D.C. Acquisition of elementary knowledge in Computer operation with the ability of Typing on Computer at the speed of 35 words per minutes in English and 25 words per minutes in Bengali from a reputed organization for a period not less than 6(six) months. Knowledge in type-writing in English is preferable. ii) for Stenographer, a minimum speed @ 80 w.p.m. in Shorthand and a minimum speed @ 30 w.p.m. in typewriting from a legible manuscript in English for 10 minutes and also at least a Certificate in Computer Training from a recognized Institution and a satisfactory fingering speed in Computer operation are required.

In respect of Group – D category : The candidate must have class VIII pass certificate from any recognized School or recognized Madrasa or any other recognized equivalent Institution. In case of Sports person supported documents is to be attached. For the post of Night Guard, the candidates should be sound health, good physique and free from any organic defect and bodily infirmity.

Mode of Examination: -

(1) For Lower Division Clerk: - The examination shall consist of two parts viz. Part-I and Part-II. Only the successful candidates of Part-I examination who will qualify, the qualifying marks for which will be fixed by the Appropriate Authority, shall be called for Part-II Examination. The Part-I will carry 100 marks having 100 questions of 1 (one) mark each, comprising of multiple choice objective type questions on English, General Studies and Arithmetic. The duration of Part-I examination shall be 1 ½ hours. The Part-II shall consist of conventional type question on (a) Group-A-English and (b) Group-B- Bengali/Hindi/Urdu /Nepali carrying 50 marks each for Group-A and Group-B. The duration of Part-II examination shall be one hour and the Syllabus for which will be fixed by the Appropriate Authority. Candidates who will take Hindi or Urdu or Nepali, as the case may be, in lieu of Bengali of the Group-B of Part-II Examination shall, before confirmation, have to pass a Departmental Examination in Bengali during the period of probation. On the basis of the result of the Part-II examination a number of candidates will be selected for personality test carrying 10 marks and a final panel will be prepared on the basis of the result of the total marks obtained in Part-II Examination and personality test. The Appropriate Authority shall fix the minimum qualifying marks in Part-II Examination. The standard of examination shall be similar to that of Madhyamik of the West Bengal Board of Secondary Education.

(2) Group-D (Peon/Night Guard)/Farash) :- A written examination to be conducted by the Authority. The Authority shall determine the syllabus for and scheme and method of the written examination. And on the basis of the result of the written examination, a number of candidates will be selected for personality test and on the basis of the total marks obtained in the written examination and personality test; a final panel will be prepared.

(3) For English Stenographer: - Paper-I – Dictation & Transcription (400 marks) (Dictation lasting for 6 minutes followed by transcription of notes in candidates' own handwriting for an hour); Paper-II -General English (100 marks) (Syllabus – Spelling, Correct use of words, Correctness of sentences, use of common phrases, Synonyms and antonyms and Punctuation (Time limit 1 ½ hours); Paper –III-Typing in typewriter machine (100 marks) (The candidates are required to type from a manuscript accurately on the Type writer @ not less than 30 words per minute. The test will be for 10 minutes). On the basis of the result of the all the three papers a number of successful candidates will be called for Personality test when knowledge in computer operation shall also be tested. On the basis of the result of all the three papers and also computer operation and personality test, a final panel will be prepared. (The number of errors shall be admissible in respect of Paper –I and III and qualifying marks in any or all the papers and in the aggregate shall be fixed by the authority):

The appropriate authority/authorities shall have the discretion to fix qualifying marks in any or all the tests for different categories of posts, mentioned above, and to relax such marks in respect of candidates belonging to Scheduled Castes, Scheduled Tribe and Other Backward Classes, if deemed necessary.

Eligible candidates may submit legible hand-written or typed (one side of the paper) single application for any the aforementioned post as per format given below:-

APPLICATION FORMAT

POST APPLIED FOR

(Mention categorically the name of the post and in which category do you belong)

To

The District Judge,

Murshidabad,

PIN- 742101

Sir,

<p>One recent passport size photograph duly signed by the candidate to be pasted here.</p>
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I beg to apply for the post of in your judgeship and I beg to submit my particulars as per prescribed format, given below :-

1. Full Name (in block letter) :
2. Name of the Father/Husband :
3. Date of Birth (according to Christian era) :
(give attested supporting documents)
4. Age as on 01.01.2013 :
5. Sex (Male/Female) :
6. Nationality :
7. Religion :
- 8.a)Address (Permanent) with Tel. No.
b)Address (Present) with Tel. No. :
9. Whether belongs to SC/ST/OBC/ etc. :
(give attested supporting documents)
10. Physically Handicapped (say yes/no.) :
(give attested supporting documents)
11. Educational Qualification :
(give attested supporting documents)

12. Have you any knowledge in Computer Operation/Typing?

(If so, give details) :

(give attested supporting documents)

13. Do you know ordinary Type-writing?

If so, give details. :

(give attested supporting documents)

14. Do you know Shorthand (English/Bengali)?

If so, give details. :

(give attested supporting documents)

15. Are you a Govt. servant – Yes/No,

If yes, Give details. :

16. Other Qualifications, if any. :

(give attested supporting documents)

17. Please state the No. date and Amount of Indian Postal Order/Bank Draft :

Declaration

I, hereby declare that, (a) all statements made in this application are true, complete and correct to the best of knowledge and belief and in the event of any information being found false, my candidature is liable to be cancelled, (b) {only for candidates, service under Government} I have obtained “no objection” certificate from my Appointing Authority in writing. [Strike out the portion(b), if not applicable.]

Yours faithfully,

Date :

Place:

Enclo :

Full Signature of the Applicant

(To be enclosed with the application form in a separate sheet)

ADMITCARD

Staff Recruitment Examination 2013.

Judgeship of Murshidabad.

One recent
passport size
photograph
duly signed by
the candidate
to be pasted
here.

(For Office use)

Roll No. :

Date of Examination:

Time of Examination:

Venue :

(To be filled up by the candidate)

1. Name of the Candidate (in Block Letter) :

2. Father's/Husband's Name :

3. Address :

Signature and date with stamp

Chairman, District Recruitment Committee.

Murshidabad.

Note :- Instruction is enclosed in separate Sheet.

N.B. :- (1) Sl. Nos. 1 -12 and 15, 16 & 17 are required to be filled up by all the candidates applying for any category of post and in addition to that other relevant particulars in respect of Sl. Nos. 13, 14 to be filled up by the candidates applying for the post of Stenographer. (2) Self attestation will not be valid for the purpose; (3) SC/ST/OBC candidates of other States will be treated as General Candidates; (4) each application must be accompanied by application Fee of Rs. 200 for the posts under Group B & C category and Rs. 100 for Group-D category (Rs. 50/- & Rs. 25/- respectively for SC/ST candidates only) by I.P.O./Bank Draft, which must be purchased on a date after publication of advertisement. Any other mode of payment of Application Fee will not be accepted. (5) Attested documents, as mentioned in the application format, above, should be accompanied with the application and self-attestation in the this respect will not be valid; (6) Two passport size recent photograph duly signed by the candidate should be pasted in the respective places mentioned in the Format and Admit Card; (7) One self-addressed envelope of the size of 25cm X 11 cm, with postal stamp of Rs. 5/- affixed thereon and one self addressed envelope without affixing any stamp should be accompanied with the application. (8) Full signature of the candidate with date must be given at the bottom of the application. Defective/incomplete applications/unsigned applications / applications submitted without proper application fee and according to format will be summarily rejected. (9) The application fee is not refundable in any case. (10) Admit Cards containing Venue, Date and time of the test/s, as also other information, will be sent to the candidates whose applications will be considered to be in order in all respect, by post. Candidates called for the Test/s shall be required to appear at their own expense. (11) Admission to the test/examination will be deemed provisional, subject to verification and determination of the Candidate's eligibility and suitability in all respect. If at any stage of the process, a Candidate is found to be ineligible for admission to the test/s in terms of the Notice, his/her candidature shall be cancelled without making any reference to him/her and without assigning any reason. (12) A candidate furnishing incorrect or false particulars or suppressing material information, will be disqualified, and, if appointed, shall be liable for dismissal from service. (13) The District Recruitment Committees reserves the right to offer appointment to the selected candidate at any place of this judgeship and not according to the preference/option given by an applicant. (14) Once appointed, the matters regarding service, seniority, promotion etc. in respect of an appointee will be regulated by the Rules followed in this judgeship. (15) In case of any dispute, the decision of the District Recruitment Committee of the respective Judgeship shall stand final. (16) Candidates, whose application will be found not in order, will not be allowed to appear before the test/s and the authority will bear no responsibility to inform. (17) The Application, by speed post, ordinary post, Registered post (with or without A/D)/self must be submitted in a closed envelope mentioning the post applied for to the appropriate authority **within 5.00 p.m. on or before 30.04.2013.** The applications may also be dropped at the respective container/box which will be placed at the head Quarter of district Courts at Berhampore. Applications reaching the office of the undersigned after the last date shall not be considered, even though the same are posted well in advance. (18) Candidates already in service under Govt./Public Sector Undertakings, and within the prescribed age limit, must submit their applications through Proper Channel with the "No Objection" Certificate of the concerned Authority. (19) The District Recruitment Committee reserves the right to make short lists of successful candidates. The panel/s thus formed shall remain effective till the process of giving appointment against the notified vacancies, is completed. However, the said panel/s shall remain valid only for a year from the date of its formation. (20) In case of any dispute, the decision of the District Recruitment Committee shall stand final. (21) The District Recruitment Committee shall also have the full discretion to fix minimum qualifying marks in respect of all categories of post and shall have the full discretion to relax any or part of the norms.

Chairman,
District Recruitment Committee,
Majshidabad.

17/5/2013

17/5/2013